

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No-2363
TO BE ANSWERED ON 21.03.2023**

HEALTH ACCOUNTS

2363 PROF.MANOJ KUMAR JHA :

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) the details of the number of health accounts created under the scheme of Ayushman Bharat Digital Mission;
- (b) the details of the source from which the data has been collected by Government for creating the health account;
- (c) whether prior consent of the people was obtained before the creation of the Health account;
- (d) if so, the details of the manner in which such consent is obtained;
- (e) the details of accounts created without consent; and
- (f) whether Government will delete the health accounts of those who wish to withdraw their consent?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (f) As on 17th March 2023, the total number of Ayushman Bharat Health Accounts (ABHA), earlier known as Health ID, created are 34,30,10,009 under the Ayushman Bharat Digital Mission (ABDM).

For creating an ABHA, demographic details (such as Name, Gender, Date of Birth etc) of the user are required. These details are taken from KYC documents (presently via Aadhaar or Driving License) which are submitted by the user. These details are then duly authenticated via multiple modes such as Aadhaar OTP/Biometric/face/demographic or at authorized facilities. Prior consent of the users is obtained before creating their ABHA. ABHA can be generated by users through the websites, mobile applications, digital solutions, government programmes etc. integrated with ABDM.

‘Privacy by Design’ is one of the key guiding principles of ABDM and implemented following the principles of federated digital architecture. There is therefore no centralised repository of data. ABHA has been created by duly obtaining the patient’s consent. Health Data Management Policy specifies that no data shall be shared with any other entity without consent of the individual.

ABDM offers the functionality to opt-out or delete an ABHA number to the users. Therefore, any individual who has an ABHA and who chooses to withdraw their consent can delete their ABHA, if so desired on their own.
